

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MAPLE LOGISTICS PRIVATE LIMITED Date of Commencement of Liquidation: 07-11-2023; List of Stakeholders as on Date: 03-03-2024; Name of IP: PARVEEN KUMAR ADLAKHA; Process Number: 1; Last 5 digit of registration number: 13336

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	486706823	4	486706823	0	0	0	Annexure 3
4	Unsecured financial creditors	7	367896917	7	367896917	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	7	877712	0	0	0	0	877712	Annexure 6
7	Operational creditors (Government Dues)	2	322818262	0	0	0	0	322818262	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	72150143	4	6679238	0	18722405	46748500	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		25	1250449857	15	861282978	0	18722405	370444474	